POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

MULTIPLUS HOLDINGS LIMITED

Regd Off.: C/o. Shreeji Warehousing Corporation, Plot No. 5/B, Kureshi Nagar, Kurla (E), Mumbai400 070.

The details subsequent to the completion of the Offer made vide Public Announcement dated March 10, 2007 and June 20, 2007 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Jignesh Ramniklal Sheth** and **Mrs. Krishna Jignesh Sheth** (hereinafter collectively referred to as the 'Acquirers') to acquire 42,000 equity shares of Rs. 10/- each, representing 20% of voting capital of the Target Company, at a price of Rs. 11.50 per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Multiplus Holdings Limited**
2. Name and Address of the Acquirer : **Mr. Jignesh Ramniklal Sheth** and **Mrs. Krishna Jignesh Sheth** both residing at 1401/02, Neelkanth Co-operative Housing Society, Garodia Nagar, Ghatkopar (East), Mumbai-400 077.
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Purva Sharegistry India Private Limited**
5. Offer details:
   a) Date of Opening of the Offer : June 27, 2007 (Wednesday)
   b) Date of Closing of the Offer : July 16, 2007 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid Equity Shares Partly Paid Equity Shares	Rs. 11.50 per share Not Applicable		Rs. 11.50 per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	1,13,000	53.81	1,13,000	53.81
(iv)	Shares acquired in the Open Offer	42,000	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 4,83,000/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	1,55,000	73.81	1,13,000	53.81
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		72,500 (34.52%)	55,000# (26.19%)#	72,500 (34.52%)	97,000# (46.19%)#

The shareholding of erstwhile Promoters has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirers.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers accept full responsibility severally and jointly for the information contained in Public Announcement and also for the obligations of Acquirers laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: July 20, 2007.